

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 127(MB)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

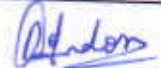
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: : Union of India
Vs.

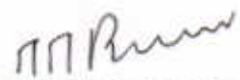
M/s. Saimangal Investorate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deepmala Indora	AD(Law)	SF10/UDZ	
2.	Aruna Sengupta	} Adm. for Resident		
3.	Siddharth Jyoti Sengupta			

Order

For orders, see order in CP 122(MB)/2008.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)